

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 2062
TO BE ANSWERED ON 05.08.2021

EMRS IN ASSAM

2062 SHRI KAMAKHYA PRASAD TASA:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether in the Union Budget 2021-22, 750 Ekalavya Model Residential Schools (EMRS) are proposed to be set up;
- (b) if so, the details thereof;
- (c) whether any new EMRS are proposed to be established in Assam;
- (d) if so, the details thereof including the places where the new EMRS are proposed to be established and the places where it was already established; and
- (e) the time-frame by when the proposed EMRS would be established in Assam?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) and (b) As per budget announcement of the year 2018-19, every block with more than 50% ST population and at least 20,000 tribal persons (as per census 2011) is to be sanctioned one Ekalavya Model Residential School (EMRS). Accordingly, a separate Central Sector scheme was carved out in 2018 to improve the geographical outreach of Ekalavya Model Residential School (EMRS). Prior to 2018, 288 EMRSs were sanctioned under 275(1) of constitution, wherein grants are given to States by this Ministry. Under the revamped scheme, 452 blocks have been identified for establishment of EMRS schools. A total of 740 EMRSs (288+452) schools are scheduled to be sanctioned by 2022 based on provision of suitable land by the States. The State/UT-wise break-ups of such EMRSs is given at **Annexure-I**.

As on date, 632 EMRSs have been sanctioned, which include 288 under the old scheme and 344 in the new scheme. Each EMRS will have 480 students including 240 boys and 240 girls, studying in class VI to XII. An amount of Rs.1.09 lakhs per student per annum is released to meet the recurring expenditure on these students including food, uniform, books etc. For establishment of EMRSs, construction cost of Rs. 20.00 crore per school with an additional 20% for schools in North East, hilly areas, difficult areas and areas affected by Left Wing Extremism is released by the Ministry.

National Education Society for Tribal Students (NESTS) as an autonomous body under the Ministry has been setup to provide overall support and policy directions to the schools in order to bring uniformity in the administration of the schools. The State/UT EMRS Societies at the State/UT level have been set up for day-to-day management of the schools. There are total 367 functional EMRSs across the country with around 85,232 students currently enrolled.

(c) to (e) Till date, a total 10 number of EMRSs have been sanctioned and 7 more new EMRSs are to be sanctioned for Assam upto the year 2022 subject to State providing suitable land for the purpose. The list of the EMRSs sanctioned/proposed to be sanctioned with location is appended at **Annexure-II**.

Annexure-I as referred to in part (a) and (b) in the reply to Rajya Sabha Unstarred Question No. 2062 for 05.08.2021 asked by Shri Kamakhya Prasad Tasa regarding "EMRS in Assam".

Sl. No	State/ UT	No of Schools already Sanctioned	No of Schools to be Sanctioned	Total
1	Andhra Pradesh	28	0	28
2	Arunachal Pradesh*	10	2	12
3	Assam	10	7	17
4	Bihar	3	0	3
5	Chhattisgarh	71	4	75
6	Dadra & Nagar Haveli and Daman & Diu	1	0	1
7	Gujarat*	35	13	48
8	Himachal Pradesh	4	0	4
9	Jammu & Kashmir	6	0	6
10	Jharkhand*	83	9	92
11	Karnataka	12	0	12
12	Kerala	4	0	4
13	Ladakh	3	1	4
14	Madhya Pradesh*	67	5	72
15	Maharashtra	32	7	39
16	Manipur*	21	1	22
17	Meghalaya*	15	24	39
18	Mizoram	17	0	17
19	Nagaland	22	0	22
20	Odisha*	88	31	119
21	Rajasthan	30	1	31
22	Sikkim	4	0	4
23	Tamil Nadu	8	0	8
24	Telangana	23	0	23
25	Tripura	20	1	21
26	Uttar Pradesh	4	0	4
27	Uttarakhand	3	1	4
28	West Bengal	8	1	9
	Grand Total	632	108	740

* final figure may vary depending on availability of land and overlapping locations, if any

Annexure-II as referred to in part (c) to (e) in the reply to Rajya Sabha Unstarred Question No. 2062 for 05.08.2021 asked by Shri Kamakhya Prasad Tasa regarding "EMRS in Assam".

SI No	District	Block/ Taluka	Name of the School	Year of sanction
1	Baksa	Baksa	EMRS Dalbari	2010-11
2	Barpeta	Bajali	EMRS KharaDhara	2015-16
3	Kokrajhar	Chapar (Pt)	EMRS Bedlangmari	2016-17
4	Karbi Anglong	Lumbajong (Diphu)	EMRS Lumbajong	2016-17
5	Dima Hasao	Haflong	EMRS Ardaopur	2018-19
6	Baksa	Jalah (Pt)	EMRS Jalan (Pt)	2020-21
7	Dhemaji	Jonai	EMRS Jonai	2020-21
8	Karbi Anglong	Phuloni	EMRS Phuloni	2020-21
9	Karbi Anglong	Silonijan	EMRS Silonijan	2020-21
10	West Karbi Anglong	Donka	EMRS Donka	2020-21
11	Baksa	Sarupeta (Pt)	-	To be sanctioned
12	Dima Hasao	Umrangso	-	To be sanctioned
13	Dima Hasao	Mahur	-	To be sanctioned
14	Dima Hasao	Maibong	-	To be sanctioned
15	Goalpara	Dudhnai	-	To be sanctioned
16	Kamrup	Boko	-	To be sanctioned
17	Udalguri	Khoirabari (Pt)	-	To be sanctioned
